

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 1266 of 1997

Date of order : 28.6.04

Present ; Hon'ble Mr.N.Prusty, Judicial Member

Hon'ble Mr.N.D.Dayal, Administrative Member

HIRONMOY DUTTA  
VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.B.K.Chatterjee, counsel

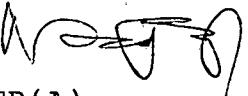
O R D E R

N.Prusty, J.M.

Nobody appears on behalf of the applicant even on second call during the course of the day. Mr.B.K.Chatterjee, 1d.counsel appears for the respondents.

2. On verification of record it is found that nobody appeared on behalf of the applicant when this matter was called for hearing on 27.9.2000, 19.1.01, 18.5.01, 31.8.01, 19.12.01, 8.4.02, 11.11.02, 14.2.03, 6.6.03, 8.9.03 and 24.2.04.

3. In view of the above as it appears the applicant is no more interested to proceed with the mater. The application is therefore dismissed for default. No order as to costs.

  
MEMBER (A)

in

  
MEMBER (J)